

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/661/(IB)/CB/2017
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD
NAME OF THE RESPONDENT(S) : RLS ALLOYS PVT LTD
UNDER SECTION : 9 RULE 6

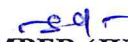
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Rahul Chinnikrishnan	Petitioner	Rahul
G. Arun Kumar	Respondent	G. Arun Kumar

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to seek instructions from his client. In case the Corporate Debtor is willing to make payment, he shall file the schedule for payment, failing which the Corporate Debtor is directed to file the counter before the next date of hearing. Matter is posted for arguments. Put up on **13.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk